

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Cr1) No(s).5450/2009

DURGA PRASAD & ANR.

Petitioner(s)

VERSUS

STATE OF M.P.

Respondent(s)

Date: 04/01/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rajeev Kumar Bansal, Adv.  
Mr. M.P. Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Service of notice is complete. The sole Respondent  
has appeared and filed counter affidavit. List the  
matter before the Hon'ble Court.

(Ashok Menon)  
Registrar

PS